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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 295/2022 & I.A. 7049/2022

NATCO PHARMA LTD

.....Plaintiff

Through: Mr. J. Sai Deepak, Mr. Sidhant Goel,

Mr. Mohit Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Vivek Pratap Singh and Mr. Kartikeya

Tandon, Advocates. (M): 9716746496

versus

FMC AGRO SINGAPORE PTE LTD & ORS.Defendants

Through: Mr. Sandeep Sethi, Senior Advocate

with Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.

(M): 8449336373

Email: ahaana@singhandsingh.com

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+ CS(COMM) 348/2022 & I.A. 8128/2022

FMC CORPORATION & ORS.

.....Plaintiff

Through: Mr. Sandeep Sethi, Senior Advocate

with Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.

(M): 8449336373

Email: ahaana@singhandsingh.com

versus

INSECTICIDES INDIA LIMITED

....Defendant

Through: Mr. G. Nataraj and Mr. Rahul

Bhujbal, Advocates. (M): 8527855815





Email: rahul@gnataraj.com

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CS(COMM) 349/2022, I.A. 8132/2022, I.A. 10886/2022, I.A. 21715/2023 & I.A. 23043/2023

FMC CORPORATION & ORS.

.....Plaintiffs

Through: Mr. Sandeep Sethi, Senior Advocate

with Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.

(M): 8449336373

Email: ahaana@singhandsingh.com

versus

NATCO PHARMA LIMITED

....Defendant

Through:

Mr. J. Sai Deepak, Mr. Sidhant Goel, Mr. Mohit Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Vivek

Pratap Singh, Advocates.

(M): 9716746496

Email: deepankar@simandsan.com

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CS(COMM) 408/2024, I.A. 32997/2024, I.A. 32998/2024, I.A. 32999/2024, I.A. 33001/2024, I.A. 33002/2024 & I.A. 40466/2024 FMC CORPORATION AND ORS.Plaintiffs

Through: Mr. Sandeep Sethi, Senior Advocate

with Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.

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versus

NATCO PHARMA LIMITED

....Defendant

Through: Mr. J. Sai Deepak, Mr. Sidhant Goel,





Mr. Mohit Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Vivek Pratap Singh, Advocates.

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+ CS(COMM) 409/2024, I.A. 32991/2024, I.A. 32992/2024, I.A. 32993/2024, I.A. 32995/2024, I.A. 32996/2024 & I.A. 40467/2024 FMC CORPORATION AND ORS.Plaintiffs

Through:

Mr. Sandeep Sethi, Senior Advocate with Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.

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versus

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Through:

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+ CS(COMM) 410/2024, I.A. 32988/2024, I.A. 32989/2024, I.A. 32990/2024, I.A. 40730/2024, I.A. 40731/2024, I.A. 40732/2024, I.A. 40734/2024, I.A. 40778/2024 & I.A. 42341/2024

FMC COPORATION AND ORS.

.....Plaintiffs

Through: Mr. Sandeep Sethi, Senior Advocate with Ms. Bitika Sharma, Ms. Aadya

Chawla, Mr. George Vithayathil and Ms. Ahaana Singh Rana, Advocates.





(M): 8449336373

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versus

NATCO PHATMA LIMITED

....Defendant

Through:

Mr. J. Sai Deepak, Mr. Sidhant Goel, Mr. Mohit Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Vivek

Pratap Singh, Advocates.

(M): 9716746496

Email: <u>deepankar@simandsan.com</u>

CORAM: HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER 19.12.2024

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<u>CS(COMM) 295/2022 & I.A. 7049/2022</u> <u>CS(COMM) 348/2022 & I.A. 8128/2022</u> <u>CS(COMM) 349/2022, I.A. 8132/2022, I.A. 10886/2022, I.A. 21715/2023</u> & I.A. 23043/2023

- 1. Learned counsels appearing for the parties submit that they shall bring before this Court, joint proposed issues.
- 2. Accordingly, re-notify before the Court on 11th March, 2025.
- 3. List before the learned Joint Registrar (Judicial) for further proceedings on 31st January, 2025.
- <u>I.A. 32997/2024, I.A. 32998/2024, I.A. 32999/2024 in CS(COMM)</u> 408/2024
- <u>I.A. 32991/2024, I.A. 32992/2024, I.A. 32993/2024 in CS(COMM)</u> 409/2024
- <u>I.A. 40730/2024, I.A. 40731/2024, I.A. 40732/2024 in CS(COMM)</u> 410/2024
- 4. Pleadings in the aforesaid applications are complete.





5. Accordingly, list for hearing on 7th March, 2025.

MINI PUSHKARNA, J

DECEMBER 19, 2024/nd